

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:650

ANSWERED ON:21.11.2001

PURCHASE OF TOWELS BY KENDRIYA BHANDAR

PRABHUNATH SINGH; RAGHUNATH JHA; RAMJI MANJHI

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether MTNL New Delhi invited tender for the supply of 48,696 towels from reputed manufactures or their authorized distributors and the Kendriya Bhandar participated in that tender and bagged the same;
- (b) if so, whether the Kendriya Bhandar is a reputed manufacturer or authorized dealer of any reputed manufacturer;
- (c) if so, the facts thereof;
- (d) whether the Kendriya Bhandar purchased the towels from some other source than the manufacturer who appointed Kendriya Bhandar as their distributor; and
- (e) if so, the reaction of the Government thereto?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINIS PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND M OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE. (SMT.VASUNDHARA RAJE)

(a)to(d):Yes, Sir. Kendriya Bhandar is an authorized distributor of the manufacturer of the brand of towels supplied to MTNL and accordingly participated in the tender. The towels were supplied to MTNL after procuring the same from the local registered supplier of the manufacturer.

(e): Since Kendriya Bhandar participated and won the tender in open competition and was able to quote the lowest rates, there does not seem to be any irregularity in the transaction.